

# OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Order No.:104

Dated: 14.08.2020

Name of the In-Charge of the concerned Court as decided by Ld. C.J.M, Hooghly along with Roster Duty of NGR, MVR and affidavit file on and from 17.08.2020 to 31.08.2020 is given below. 20.08.2020; 21.08.2020; 27.08.2020 & 31.08.2020 are declared as lockdown by the competent authority. Remand file will be held on those days.

DATE	NAME OF THE COURT / DUTY OF THE MAGISTRATE	Name of the Court for NGR / MVR and Affidavit
17.08.2020 MONDAY	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in charge of J.M 3 <sup>rd</sup> Court and J.M 4 <sup>th</sup> Court, Hooghly Sadar) + SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2 <sup>ND</sup> COURT HOOGHLY (S) (Also in charge of J.M Addl. Court and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 2 <sup>nd</sup> Court, Hooghly Sadar
18.08.2020 TUESDAY	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in charge of J.M Addl. Court and J.M 2 <sup>nd</sup> Court, Hooghly Sadar) + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5 <sup>TH</sup> COURT, HOOGHLY (S) (Also in charge of J.M 3 <sup>rd</sup> Court and J.M 4 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 5 <sup>th</sup> Court, Hooghly Sadar
19.08.2020 WEDNESDAY	SRI BIPLAB SHEE, JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S) (Also in charge of C.J.M. Court and J.M 2 <sup>nd</sup> Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3 <sup>RD</sup> COURT, HOOGHLY (S) (Also in charge of J.M 4 <sup>th</sup> Court and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 3 <sup>rd</sup> Court Hooghly Sadar
20.08.2020 THURSDAY	<b>Declared as Lockdown - Remand File will be held by MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3<sup>RD</sup> COURT, HOOGHLY (S)</b>	
21.08.2020 FRIDAY	<b>Declared as Lockdown - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2<sup>ND</sup> COURT, HOOGHLY (S)</b>	
22.08.2020 SATURDAY	<b>HOLIDAY - Remand File will be held by SRI BIPLAB SHEE, JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S)</b>	
23.08.2020 SUNDAY	<b>HOLIDAY - Remand File will be held by SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5<sup>TH</sup> COURT, HOOGHLY (S)</b>	
24.08.2020 MONDAY	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in charge of J.M 3 <sup>rd</sup> Court and J.M 4 <sup>th</sup> Court, Hooghly Sadar) + SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2 <sup>ND</sup> COURT, HOOGHLY (S) (Also in charge of J.M Addl. Court and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 2 <sup>nd</sup> Court, Hooghly Sadar
25.08.2020 TUESDAY	SRI BIPLAB SHEE, JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S) (Also in charge of C.J.M. Court and J.M 2 <sup>nd</sup> Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3 <sup>RD</sup> COURT, HOOGHLY (S) (Also in charge of J.M 4 <sup>th</sup> Court and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 3 <sup>rd</sup> Court, Hooghly Sadar
26.08.2020 WEDNESDAY	SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2 <sup>ND</sup> COURT, HOOGHLY (S) (Also in charge of C.J.M. Court and J.M. Addl. Court, Hooghly Sadar) + SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5 <sup>TH</sup> COURT HOOGHLY (S) (Also in charge of J.M 3 <sup>rd</sup> Court and J.M 4 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 5 <sup>th</sup> Court Hooghly Sadar
27.08.2020 THURSDAY	<b>Declared as Lockdown - Remand File will be held by SRI BIPLAB SHEE, JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S)</b>	
28.08.2020 FRIDAY	SMT. BARNALI DASGUPTA, CHIEF JUDICIAL MAGISTRATE, HOOGHLY (Also in charge of J.M Addl. Court and J.M 2 <sup>nd</sup> Court, Hooghly Sadar) + MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3 <sup>RD</sup> COURT, HOOGHLY (S)) (Also in charge of J.M 4 <sup>th</sup> Court and J.M 5 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate 3 <sup>rd</sup> Court, Hooghly Sadar
29.08.2020 SATURDAY	SRI SAURAV ADAK, JUDICIAL MAGISTRATE, 5 <sup>TH</sup> COURT HOOGHLY (S) (Also in charge of C.J.M Court and J.M 2 <sup>nd</sup> Court, Hooghly Sadar) + SRI BIPLAB SHEE, JUDICIAL MAGISTRATE, ADDL. COURT, HOOGHLY (S) (Also in charge of J.M 3 <sup>rd</sup> Court and J.M 4 <sup>th</sup> Court, Hooghly Sadar)	Judicial Magistrate Addl. Court, Hooghly Sadar
30.08.2020 SUNDAY	<b>HOLIDAY - Remand File will be held by SRI ANEEK BANERJEE, JUDICIAL MAGISTRATE, 2<sup>ND</sup> COURT, HOOGHLY (S)</b>	
31.08.2020 MONDAY	<b>Declared as Lockdown - Remand File will be held by MR. MIFTAHUL ISRAR, JUDICIAL MAGISTRATE, 3<sup>RD</sup> COURT, HOOGHLY (S)</b>	

**N.B: 15 (fifteen) number of affidavits will be sworn on each working day.**

Sd/- B. Dasgupta  
Chief Judicial Magistrate, Hooghly

## OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: HOOGHLY

Memo No.: 518 / I / ROSTER/OFFICERS/REMAND/NGR-MVR / AFFIDAVIT (12) Date: 14.08.2020

Copy forwarded for information to:

1. Ld. District Judge, Hooghly;
2. Ld. C.J.M. Court, Hooghly;
3. Ld. Judicial Magistrate, 2<sup>nd</sup> / 3<sup>rd</sup> / 4<sup>th</sup> / 5<sup>th</sup> / Addl. Court, Hooghly Sadar;
4. The all Ld. A.P.P of Hooghly Sadar;
5. The Court Inspector, Hooghly Sadar;
6. The Ld. Secretary, Hooghly Bar Association, Chinsurah, Hooghly;
7. The Ld. Secretary, Hooghly District Bar Association, Chinsurah, Hooghly;
8. Order Book / Office Copy / Notice Board in C.J.M. Office, Hooghly;

Sd/- B. Dasgupta  
Chief Judicial Magistrate, Hooghly